

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:140

ANSWERED ON:19.11.2009

INCIDENTS OF DAMAGING RAILWAY COACHES

Deora Shri Milind Murli;Jindal Shri Naveen;Sugavanam Shri E.G.;Viswanathan Shri P.

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases of torching /damaging of railway coaches by the mobs during each of the last three years and the current year;
- (b) the number of coaches burnt and other railway property damaged during the same period and the loss suffered by the Railways as a result thereof;
- (c) the number of casualties in these cases and compensation paid to them;
- (d) the action taken against the culprits under the Prevention of Damage to Public Property Act, 1984; and
- (e) the details of proposal to review the role the Railway Protection Force (RPF) in such cases if any ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) to (e) The Information is being collected and will be laid on the table of the Sabha.